

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.02.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 729 of 2023 in Compensation Application No. ____ of 2023 in Competition Commission Case No. 50 of 2014	Prem Prakash Vs. Competition Commission of India & Ors.	Sudhanshu P. Singh

Copy to: -

- 1. Notice Board**
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**By order
-sd/-
Assistant Registrar**